

NATIONAL HUMAN RIGHTS COMMISSION

Consolidated data on Bonded Labourers based on the receipt of reports obtained from States and Union Territories for the period from 01/01/2006 to 31/12/2015

Part-1

S.No.	States/UTs	BL Identified	BL Released	BL Released		BL yet to be Rehabilitated
				On certificate	Without certificate	
1.	Andhra Pradesh	1471	1328	1091	137	857
2.	Arunachal Pradesh	nil	nil	nil	nil	nil
3.	Assam	nil	nil	nil	nil	nil
4.	Chhattisgarh	2075	2075	N.A.	N.A.	nil
5.	Bihar	4237	4237	4237	nil	2938
6.	Gujarat	nil	nil	nil	nil	nil
7.	Goa	nil	nil	nil	nil	nil
8.	Haryana	2684	2684	2684	nil	2
9.	Himachal Pradesh	296	296	189	107	nil
10.	Jammu & Kashmir	nil	nil	nil	nil	nil
11.	Jharkhand	60	60	N.A.	N.A.	4
12.	Karnataka	2583	2583	2583	nil	1021
13.	Kerala	nil	nil	nil	nil	nil
14.	Madhya Pradesh	242	242	242	nil	0
15.	Maharashtra	53	50 (+3)	50	03	nil
16.	Manipur	nil	nil	nil	nil	nil
17.	Meghalaya	nil	nil	nil	nil	nil
18.	Mizoram	nil	nil	nil	nil	nil
19.	Nagaland	nil	nil	nil	nil	nil
20.	Odisha	2202	2202	2188	14	1582
21.	Punjab	700	700	696	4	80
22.	Rajasthan	659	659	659	nil	78
23.	Sikkim	nil	nil	nil	nil	nil
24.	Tamil Nadu	4034	4034	3096	219	nil
25.	Tripura	nil	nil	nil	nil	nil
26.	Telangana	503	503	349	154	316
27.	Uttarakhand	47	47	26	21	22
28.	Uttar Pradesh	1691	1691	1691	nil	921
29.	West Bengal	38	38	N.A.	N.A.	1
30.	Andaman & Nicobar	nil	nil	nil	nil	nil
31.	Chandigarh	nil	nil	nil	nil	nil
32.	Dadra & Nagar Haveli	nil	nil	nil	nil	nil
33.	Daman & Diu	nil	nil	nil	nil	nil
34.	Delhi	1868	1327	1164	163	1550
35.	Lakshadweep	nil	nil	nil	nil	nil
36.	Puducherry	nil	nil	nil	nil	nil
Grand Total		25,443	24,759	20,945	822	9372

Note: Nil report indicates that the reports received from the States and Union Territories gives statement that no bonded labourers have been identified, released or yet to be rehabilitated etc. as the case may be. Any discrepancy in the above data may be brought to the notice of the Commission by the concerned States and Union Territories.

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Consolidated data on Bonded Labourers based on the receipt of reports obtained from States and Union Territories for the period from 01/01/2006 to 31/12/2015

Part – 2

S.No.	States/UTs	No. of Cases Registered	No. of Cases Pending	No. of Cases finalized with conviction	No. of Cases finalized without conviction	No. of Raids/Visits carried out by Vigilance Committee
1.	Andhra Pradesh	284	241	43	0	11
2.	Arunachal Pradesh	nil	nil	nil	nil	Not required
3.	Assam	nil	nil	nil	nil	Not required
4.	Chhattisgarh	nil	nil	nil	nil	Not required
5.	Bihar	4	4	nil	nil	4
6.	Gujarat	2	2	nil	nil	N.A
7.	Goa	nil	nil	nil	nil	Not required
8.	Haryana	12	12	nil	nil	146
9.	Himachal Pradesh	4	4	nil	nil	14
10.	Jammu & Kashmir	2	2	nil	nil	Not carried out
11.	Jharkhand	nil	nil	nil	nil	N.A.
12.	Karnataka	260	104	156	nil	N.A.
13.	Kerala	nil	nil	nil	nil	N.A.
14.	Madhya Pradesh	34	22	1	11	Being collected from District Collectors
15.	Maharashtra	796	48	nil	748	Nil
16.	Manipur	nil	nil	nil	nil	Not required
17.	Meghalaya	nil	nil	nil	nil	Not required
18.	Mizoram	nil	nil	nil	nil	Not required
19.	Nagaland	nil	nil	nil	nil	Not required
20.	Odisha	727	3	58	666	3
21.	Punjab	nil	nil	nil	nil	N.A.
22.	Rajasthan	5	2	nil	3	56
23.	Sikkim	nil	nil	nil	nil	Not required
24.	Tamil Nadu	366	270	8	88	Carried out once in a month
25.	Tripura	nil	nil	nil	nil	Not required
26.	Telangana	nil	nil	nil	nil	Not carried out
27.	Uttarakhand	2	2	nil	nil	47
28.	Uttar Pradesh	214	210	nil	4	25
29.	West Bengal	nil	nil	nil	nil	N.A.
30.	Andaman & Nicobar	nil	nil	nil	nil	Carried out
31.	Chandigarh	nil	nil	nil	nil	Not required
32.	Dadra & Nagar Haveli	nil	nil	nil	nil	Not required
33.	Daman & Diu	nil	nil	nil	nil	Not required
34.	Delhi	992	103	1	888	1015
35.	Lakshadweep	nil	nil	nil	nil	Not required
36.	Puducherry	nil	nil	nil	nil	Not required
Grand Total		3704	1029	267	2408	1321

Note: Nil report indicates that the reports received from the States and Union Territories gives statement that no bonded labourers have been identified, released or yet to be rehabilitated etc. as the case may be. Any discrepancy in the above data may be brought to the notice of the Commission by the concerned States and Union Territories.